

Laid 155th to 159th Report of the Standing Committee On Personnel, Public Grievances, Law And Justice

SHRI VARUN CHAUDHRY (AMBALA): Sir, I rise to lay a copy each (Hindi and English versions) of the following Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice:

(1) 155th Report on Action Taken on 149th Report of the Committee on Demands for Grants (2025-26) pertaining to the Legislative Department (Ministry of Law and Justice).

(2) 156th Report on Action Taken on 147th Report of the Committee on Demands for Grants (2025-26) pertaining to the Department of Justice (Ministry of Law & Justice).

(3) 157th Report on Action Taken on 146th Report of the Committee on Demands for Grants (2025-26) pertaining to the Departments of Administrative Reforms & Public Grievances, and Pension & Pensioners Welfare (Ministry of Personnel, Public Grievances & Pensions).

(4) 158th Report on Action Taken on 148th Report of the Committee on Demands for Grants (2025-26) pertaining to the Department of Legal Affairs (Ministry of Law & Justice).

(5) 159th Report on Action Taken on 145th Report of the Committee on Demands for Grants (2025-26) pertaining to the Department of Personnel and Training (Ministry of Personnel, Public Grievances & Pensions).

12.06 hrs

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